

1	2
Karnataka	1. Construction of Road connecting Export Promotion Industrial Park (EPIP), Hoodi.
Maharashtra	1. Strengthening of Uran-Panvel State Highway.
Meghalaya	1. Installation of Sub-Station at EPIP, Byrnihat. 2. Improvement of Road near EPIP, Byrihat.
Mi oram	1. Construction of a Composite building, Zokhawthar
Madhya Pradesh	1. Strengthening of road between Malanpur-Inland Container Depot and Railway Station.
Rajasthan	1. Construction of Earth Station, Sitapur. 2. Four laning of Dharuhera-Bhiwadi Road.
Uttar Pradesh	1. System Improvement Scheme, Moradabad 2. Infrastructure Development, Jajmau. 3. Infrastructure Development, Bhadhoi 4. System Improvement Scheme, Aligarh.
West Bengal	1. Construction of Truck Terminus at Bongaon and widening of Bongaon-Panchpotta Road. 2. Construction of Bridge over river Naubhashan. 3. International Land Port at Petrapole. 4. Construction of a Fire Station at Falta EPZ.

[Translation]

Approval for Setting up Industries :

3564. SHRI JAYSINHJI CHAUHAN :
SHRI NRIPAN GOSWAMI :
SHRI VITHAL TUPE :
SHRI MADHAV RAO PATIL :
SHRI RAM SHAKAL :
SHRI MOHAMMAD ALI ASHRAF FATMI :
SHRI SURENDRA PRASAD YADAV :
(JAHANABAD)

Will the Minister of INDUSTRY be pleased to state :

(a) the approval accorded by the Union Government to set up industries in various States during each of the last three years, industry-wise and State-wise;

(b) the details of proposals under consideration State-wise and Industry-wise; and

(c) the time by which the approval is likely to be given in this regard?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) An Industry-wise and State-wise details of Letters of Intent issued during the last three years (from 1996 to 30th June 1998) by the Central Government under the provisions of Industries (Development & Regulation) Act, 1951 is given Statement I & II respectively.

(b) As on 30.6.1998 a total of 104 Industrial Licence applications for grant of Letter of Intent are under consideration of the Government. A statement showing State-wise and Industry-wise details of these proposals are given in Statement-III.

(c) All steps are taken for speedy disposal of applications. Actual disposal of the applications depends on the sectoral policy adopted by the Administrative Ministry, their recommendations in specific cases and also furnishing of relevant information by the applicants.

Statement-I

Statement Showing Scheduled Industry-wise details of Letters of Intent (LOIs) issued from 1996 to 1998 (Upto 30th June 1998).

Sch. Ind. No. & Sch. Ind. Name	1996	1997	1998 (upto 30-06-98)
1	2	3	4
01 Metallurgical Industries	13	8	1
02 Fuels	19	9	10
03 Boilers & Stream Gen. Plants	0	0	0
04 Prime Movers	0	0	0
05 Electrical Equipments	9	3	2
06 Telecommunications	15	1	0
07 Transportation Industry	13	5	5
08 Industrial Machinery	5	9	2
09 Machine Tools	1	0	4
10 Agricultural Machinery	0	0	0
11 Earth Moving Machinery	0	0	0
12 Misc. Mech. & Engg. Ind.	6	5	1

1	2	3	4
13 Comm./Office/H.hold Eqpt.	1	0	0
14 Medical & Surgical Eqpt.	0	0	0
15 Industrial Equipment	0	0	0
16 Scientific Instruments	0	0	0
17 Math. Survey, Draw. Insent.	0	0	0
18 Fertilisers	0	0	0
19 Chemicals (Except Fert.)	50	41	14
20 Photographic Raw Film/Paper	0	0	0
21 Dye Stuffs	0	0	0
22 Drugs & Pharmaceuticals	8	5	3
23 Textiles	122	91	29
24 Paper & Pulp	7	2	0
25 Sugar	161	93	11
26 Fermentation Industry	0	1	0
27 Food Processing Ind.	18	7	1
28 Veg. Oils & Vanaspati	2	3	0
29 Soap Cosmetic & Toiletries	2	0	0
30 Rubber Goods	7	1	0
31 Leather	18	13	4
32 Glue & Gelatin	0	0	0
33 Glass	1	0	0
34 Ceramics	4	3	0
35 Cement & Gypsum	19	9	1
36 Timber Products	11	0	0
37 Defence Industries	0	0	0
38 Miscellaneous Ind.	10	12	0
Total	522	321	88

Statement-II

Statement Showing State-wise details of Letters of Intent (LOIs) issued from 1996 to 1998 (Upto 30th June 1998)

S. No.	States/Union Territories	1996	1997	1998 (upto 30-06-98)
1	2	3	4	5
1.	Andhra Pradesh	50	41	10

1	2	3	4	5
2.	Assam	2	0	0
3.	Arunachal Pradesh	0	0	0
4.	Bihar	11	9	1
5.	Delhi	2	0	0
6.	Goa	2	0	1
7.	Gujarat	31	23	5
8.	Haryana	19	14	4
9.	Himachal Pradesh	3	4	0
10.	Jammu & Kashmir	1	1	0
11.	Karnataka	56	21	4
12.	Kerala	6	5	1
13.	Madhya Pradesh	13	17	1
14.	Maharashtra	59	29	17
15.	Manipur	0	0	0
16.	Meghalaya	0	0	0
17.	Mi oram	0	0	0
18.	Nagaland	0	0	0
19.	Orissa	5	13	1
20.	Pondicherry	6	0	0
21.	Punjab	35	19	4
22.	Rajasthan	9	6	0
23.	Sikkim	0	0	0
24.	Tamil Nadu	99	74	23
25.	Tripura	0	0	0
26.	Uttar Pradesh	90	35	10
27.	West Bengal	18	7	4
28.	Andaman & Nicobar Islands	0	0	0
29.	Chandigarh	0	0	0
30.	Dadra & N Heveli	3	3	1
31.	Daman & Diu	2	0	1
32.	Lakshadweep	0	0	0
0.	More than 1 State	0	0	0
Total		522	321	88

Statement-III

Statement Showing State-wise/Industry-wise Industrial Licence Applications Under Consideration for Approval As On 30-06-1998.

S. No.	Name of the States/Union Territories	Sugarcane	Chemical	Textile	Others	Total
1	2	3	4	5	6	7
1.	Andhra Pradesh	1	8	0	3	12
2.	Assam	0	0	0	0	0
3.	Arunachal Pradesh	0	0	0	0	0
4.	Bihar	0	2	0	0	2
5.	Delhi	0	0	0	0	0
6.	Goa	0	0	0	0	0
7.	Gujarat	0	0	1	4	5
8.	Haryana	1	0	0	2	3
9.	Himachal Pradesh	0	0	0	0	0
10.	Jammu & Kashmir	0	1	0	1	2
11.	Karnataka	1	2	0	1	4
12.	Kerala	0	0	0	0	0
13.	Madhya Pradesh	3	4	1	1	9
14.	Maharashtra	22	1	2	7	32
15.	Manipur	0	0	0	0	0
16.	Meghalaya	0	0	0	0	0
17.	Mizoram	0	0	0	0	0
18.	Nagaland	0	0	0	0	0
19.	Orissa	0	4	0	0	4
20.	Pondichery	0	0	0	1	1
21.	Punjab	0	0	2	0	2
22.	Rajasthan	0	0	0	1	1
23.	Sikkim	0	0	0	0	0
24.	Tamil Nadu	1	4	5	2	12
25.	Tripura	0	0	0	0	0
26.	Uttar Pradesh	4	0	0	4	8
27.	West Bengal	0	0	0	3	3
28.	Andaman & Nicobar Islands	0	0	0	0	0
29.	Chandigarh	0	0	0	0	0

1	2	3	4	5	6	7
30.	D & N Haveli	0	0	1	1	2
31.	Daman & Diu	0	0	0	0	0
32.	Lakshadweep	0	0	0	0	0
0.	More than 1 State	0	0	0	2	2
Total		33	26	12	33	104

Capital Investment in PSUs

3565. PROF. PREM SINGH CHANDUMAJRA :
DR. CHINTA MOHAN :
SHRI KHARABELA SWAIN :
SHRI SHANTI LAL CHAPLOT :
SHRI S. AJAY KUMAR :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the capital investment has been increased in Public Sector Undertakings during the last three years; and

(b) if so, the total capital investment in these Undertakings during 1995-96, 1996-97 and 1997-98, sector-wise and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) Yes, Sir.

(b) Pattern of capital investment during the years 1995-96 and 1996-97 for which period information is available, cognate group-wise and State-wise are given in the Statements appended.

Statement*Cognate Group Wise Pattern of Investment*

(Rs. in crores)

S.No.	Name of the Company	1996-97	1995-96
1	2	3	4
I.	Enterprises Under Construction	1401	743
II.	Enterprises Producing/Selling Goods		
1.	Steel	3038	906
2.	Minerals and Metals	-397	-710
3.	Coal and Lignite	34	-878
4.	Power	741	1225
5.	Petroleum	1570	497
6.	Fertilizers	1146	877
7.	Chemicals and Pharmaceuticals	1351	-99
8.	Heavy Engineering	-196	15
9.	Medium and Light Engineering	53	42